Quarterly Report on Frauds Outstanding (Vide Paragraph 4.1)

Name of the bank	
Report for the quarter ended	Domestic Overseas Domestic Overseas

Part – A: Frauds Outstanding

(Amount Rs.in lakh)

Category	the	Cases anding as at end of the ous quarter	re	New cases eported during the current quarter		Cases closed during the urrent quarter	Cases outstanding as at the end of the quarter			Provision held for cases outstandi ng as at the end of the Qtr.	Amoun t Recove red during the current Qtr.	Amou nt Writte n off during the curren t quarte r
	No.	Amount	N o.	Amount	N o.			Amount (3+5-7)	Amoun t	Amount	Amoun t	Amou nt
1	2	3	4	5	6 7		8	9	10	11	12	13
Cash												

Category	outsta the	Cases anding as at end of the ous quarter	the current		Cases closed during the current quarter		outsta at the	Cases anding as end of the uarter	Total amount recover ed	Provision held for cases outstandi ng as at the end of the Qtr.	Amoun t Recove red during the current Qtr.	Amou nt Writte n off during the curren t quarte r
	No.	Amount	N o.	Amount	N o.	Amount	No. (2+4-	Amount (3+5-7)	Amoun t	Amount	Amoun t	Amou nt
1	2	3	4	5	6	7	6) 8	9	10	11	12	13
Deposits (i) Savings (ii) Current (iii) Term	2	J	7	J	0	1	0	3	10	11	12	13
Non-resident accounts												
Advances (i) Cash credit (ii) Term Loans (iii) Bills (iv) Others												

Category	Cases outstanding as at the end of the previous quarter Outstanding as at the end of the previous quarter New cases reported during the current quarter			ases closed during the irrent quarter	outsta at the	Cases anding as end of the uarter		Provision held for cases outstandi ng as at the end of the Qtr.	Amoun t Recove red during the current Qtr.	Amou nt Writte n off during the curren t quarte r		
	No.	Amount	N o.	Amount	N o.	Amount	No. Amount (2+4-6)		Amoun t	Amount	Amoun t	Amou nt
1	2	3	4	5	6	7	8	9	10	11	12	13
Foreign exchange transactions												
Inter-branch accounts												
Cheques/Demand drafts, etc.												
Clearing, etc., accounts												

Category	the	Cases anding as at end of the ious quarter	nding as at reported during nd of the the current			cases closed during the irrent quarter	outsta at the	cases anding as end of the uarter	Total amount recover ed	Provision held for cases outstandi ng as at the end of the Qtr.	Amoun t Recove red during the current Qtr.	Amou nt Writte n off during the curren t quarte r
	No.	Amount	N o.	Amount	N o.	Amount	No. (2+4- 6)	Amount (3+5-7)	Amoun t	Amount	Amoun t	Amou nt
1	2	3	4	5	6	7	8	9	10	11	12	13
Off-balance sheet (i) Letters of credit (ii) Guarantee s (iii) Co- acceptanc e (iv) Others												
Others												
Total												

Note: For Indian banks with overseas offices/branches, the above figures relate to the domestic position. The figures in respect of overseas branches/offices may be shown in a separate sheet in the same format as above.

Part – B: Category-wise classification of frauds reported during the quarter	
Name of the bank	

	on crin	oropriati and ninal of trust	encas manipu boo accou conve	hment/ Ilation of ks of Int and	d of factors for	thorise credit cility ended illegal fication	and	gence cash tages	Cheating and forgery		Irregularities in foreign exchange transactions		Others		T	otal
	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No	Amt.
Less than Rs. 1 lakh																
Rs. 1 lakh and above but less than Rs. 25 lakh																
Rs. 25 lakh and above																
Total																

Part – C: Perpetrator-wise classification of frauds reported during the quarter	
Name of the bank	

	Staff		Customers		Outsiders		Staff and Customers		Staff and Outsiders		Customers and Outsiders		Staff, Customers and Outsiders		Total	
	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
Less than Rs. 1 lakh																
Rs. 1 lakh and above but less than Rs. 25 lakh																
Rs. 25 lakh and above																
Total																

Note: 1. The above category-wise classification is mostly based on various provisions of the Indian Penal Code.

2. All amounts may be furnished in Rs. lakh up to two decimals.

Certificate

Certified that all frauds of Rs. 1 lakh and above reported to the Reserve Bank during the last quarter have also been reported to the bank's Board and have been incorporated in Part A (Columns 4 and 5) and Parts B and C above.

Signature:	Name and Designation
Place:	Date: